

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1219  
ANSWERED ON:03.03.2015  
PADMA AWARDS  
Kumar Shri Ashwini

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the criteria/procedure laid down for conferring Padma awards to persons selected from different categories of people; and
- (b) the nature of benefits provided to the Padma awardees?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

(a): The nominations for the Padma awards are invited from State Governments/Union Territory Administrations, Central Ministries/ Departments, Institutes of Excellence and Bharat Ratna and Padma Vibhushan awardees. A large number of recommendations are also received from the Governors, Chief Ministers, Cabinet Ministers, Members of Parliament, private institutions/bodies, individuals, etc. All nominations/ recommendations received are placed before the Padma Awards committee headed by the Cabinet Secretary for its consideration. The Padma Awards Committee scrutinizes the nominations/recommendations and makes its recommendations to the Prime Minister and President for approval. The Padma Vibhushan is awarded for "exceptional and distinguished service"; Padma Bhushan for "distinguished service of a high order" and Padma Shri for "distinguished service", in any field of activity.

(b): No monetary grant or any facility/advantage is provided to the Padma awardees.